

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3498
ANSWERED ON 10.08.2021

DISTRICT PLANS AND MONITORING OF GRAM PANCHAYATS

3498. SHRI PATEL HASMUKHBHAI SOMABHAI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has developed any mechanism for preparing district plans and to monitor the works executed by Gram Panchayats thereby;
- (b) if so, the details thereof;
- (c) whether the Government has issued any instructions to the Panchayats for the utilization of funds due to non-availability of district plans; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The devolution of funds to all the three tiers of Panchayats including District Panchayats under the XV finance commission has necessitated a need to prepare District Panchayat Development plans which is a mandatory condition under XVFC Grants . In this context, Ministry of Panchayati Raj has developed a Framework for Preparation of Block and District Development Plans on 28.10.2020 to Support States in preparation of the Block and District Development Plans for FY 2020-21 and shared with states. Further, handholding support and capacity building & training has been provided through NIRDPR to stakeholders in cascade mode in preparation of Developments Plans at the Block and District level. Training has been imparted to 305 State Level Master Trainers from 34 States/ UTs for implementation of BPDP & DPDP in coordination with NIRD&PR. For preparation and monitoring of BPDP & DPDP, 27 States have set up their District Level and 15 States have set their Block Level Control Room and a total of 540 District level Control Rooms have been set up so far. To provide instant guidance to Planning Teams operating at District Level, all the States/ UTs have been advised to set-up a District level Control Room cum Project Management Unit (PMU) that serves as a mechanism for proper preparation and implementation of District Panchayat Development Plans (DPDPs). So far, 27 States have set-up their District Control Rooms in 540 Districts. Panchayat being State subject, monitoring of the works being executed by Gram Panchayats is primarily responsibility of State Governments.

To facilitate States to monitor the progress of activities being undertaken at Gram Panchayat level, the Ministry has launched e-Gram SWARAJ (<https://egramswaraj.gov.in/>), a unified tool for effective monitoring and evaluation of works taken up in the Panchayats on

24th April, 2020. The application improves reporting and tracking of Panchayat activities, providing a single interface for capturing Panchayat information. The (e-Gram SWARAJ) application strengthens and decentralizes planning process so that the development funds consumed by the Plans result in effective outcomes. The application focuses on Work Based Accounting, tracking the expenditure incurred for each of the activities proposed under the Panchayat Development Plan.

(c) No Sir.

(d) Does not arise.